

**Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 25-08-2021 To 25-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	910/2021	MOHINI SARKAR AND ORS	SUDIP GUHA	15-09-2021	1.FORMAT OF VAKALATNAMA IS INCORRECT.
2	CRM	911/2021	ABUYAL AZAD @ ABUAL AJAD	SUDIP GUHA	15-09-2021	1.THE STATEMENT MADE IN POINT 1 IN AFFIDAVIT IS INCORRECT. 2.SIGNATURE OF THE PETITIONER IN VAKALATNAMA DOES NOT MATCH WITH HIS NAME IN CAUSE TITLE.
3	CRM	914/2021	SANJIT GHOSH	SUDIP GUHA	15-09-2021	1. PETITIONERS PINCODE IS MISSING IN THE CAUSE TITLE PAGE.
4	CRR	138/2021	SRI BALESHWAR PRASAD SAH AND ANR	SUNIL KUMAR SARKAR	14-09-2021	POSTAL ADDRESS OF THE RESPONDENT IN THE PRESENTATION FORM SHOULD MATCH WITH CAUSE TITLE.

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